

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 17.03.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1136 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Moser Bear Karamchari Union Vs. Moser Bear Splar Ltd.	Rajive Maini
<b>2.</b>	I.A. No. 1148 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	P. Krishnamoorthy Vs. Sundaresan Nagarajan, RP for Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora
<b>3.</b>	I.A. No. 1155 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	S. Rani Vs. Sundaresan Nagarajan, RP for Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora
<b>4.</b>	I.A. No. 1157 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	B. Akhilandeswari Vs. Sundaresan Nagarajan, RP for Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora
<b>5.</b>	I.A. No. 1158 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Vipras Adz Vs. Sundaresan Nagarajan, RP for Dot G Constructions Pvt. Ltd. & Anr.	Madhusmita Bora

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**By Order**

**-sd/-**

**Assistant Registrar**